

DIVISION BENCH

ITEM NO.111

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

**CA No.111/2019, IA No.03/2023 & IA No.312/2023
IN CP (IB) No.126/ALD/2018**

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 10th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	PUNJAB NATIONAL BANK V/S AMAN MEDICAL PVT LTD
UNDER SECTION	7 IBC (IN LIQUIDATION)

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

NONE : *For the Applicant in CA No.111/2019*

Sh. Vipin Kumar Kushwaha, Adv. : *For the Liquidator/ Sh. Shravan Kumar
Vishnoi present in person in CA
No.111/2019, IA No.03/2023 & IA
No.312/2023*

Sh. Rahul Chaudhary, Adv. : *For the Res. No. 1 & 2 in
CA No.111/2019*

ORDER

IA No.312/2023

1. It is stated by the Ld. Counsel representing the Liquidator that in continuance a fresh application along with the complete set of Form H has been filed in the Registry of this Tribunal. The same is yet to be reflected in the DMS.
2. Let the matter be adjourned for further hearing on 13th August, 2024.

CA No.111/2019 & IA No.03/2023

1. Let the matter to come up for further hearing on 13th August, 2024.

-Sd-

**(Ashish Verma)
Member (Technical)**

10th July, 2024

*Avaneesh Kumar Singh
(Stenographer)*

-Sd-

**(Praveen Gupta)
Member (Judicial)**